No.I-34011/1/2015-Coord (Pt.) भारत सरकार /Government of India कारपोरेट कार्य मंत्रालय /Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan, Dr. Rajendra Prasad Road, New Delhi-110 001. Dated the July 8, 2015.

To,

- 1. Director General, Indian Institute of Corporate Affairs, New Delhi
- 2. Secretary, Company Law Board, New Delhi
- 3. Registrar, Competition Appellate Tribunal, New Delhi
- 4. Secretary, Competition Commission of India, New Delhi
- 5. Director, Serious Fraud Investigation Office, New Delhi
- 6. Director, Cost Audit Branch, New Delhi
- 7. All RDs, Ministry of Corporate Affairs
- 8. Secretary, Institute of Chartered Accountants of India
- 9. Secretary, Institute of Cost Accountants of India
- 10. Secretary, Institute of Company Secretaries of India

Subject: National Award for the Empowerment of Persons with Disabilities (PWDs) - reg.

Sir,

Department of Empowerment of Persons with disabilities (Ministry of Social Justice & Empowerment) has been celebrating International Day for Persons with Disabilities on 3rd December every year by conferring the National Awards for the Empowerment of PwDs. The awards are given in 14 different categories for the empowerment of PwDs on Persons/Institutions/State Districts etc. for their exemplary work in this field.

2. The details of the Awards (vide notification dated 29.08.2013) received from the Department of Empowerment of Persons with disabilities in this respect have been posted on MCA website for information and necessary action.

Yours faithfully,

(Riazul Haque)

Under Secretary to the Govt. of India

Tele: 23381349

Copy to:

1. All Officers/Officials of MCA (HQ).

2. E-gov. cell for uploading the above letter alongwith the Notification dated 29.08.2013 on the Ministry's Website (under the link *Employee corner/Misc.*).

(Riazul Haque) Under Secretary to the Govt. of India

Tele: 23381349

Dog



सचिव LOV VERMA

Secretary

लव वर्मा

Tel: 011-24369055(O)/ 011-24369067(F) Email: secretaryda-msje@nic.in



भारत संरकार सामाजिक न्याय और अधिकारिता मंत्रालय विकलांगजन सशक्तिकरण विभाग पांचवा तल, पर्यावरण भवन, सी.जी.ओ. कॉम्पलेक्स लोदी रोड़, नई दिल्ली-110 003

Government of India

an) Ministry of Social Justice & Empowerment Department of Empowerment of Persons with Disabilities 5th Floor, Paryavaran Bhawan,

CGO Complex, Lodhi Road, New Delhi-110 003

DO No. 22-33(04)/2015-DDRC

22mdJune 2015

As you are already aware, 3rd December every year is celebrated as International Day for Persons with Disabilities. The Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment has been celebrating the occasion every year by conferring National Awards for the Empowerment of Persons with Disabilities on Persons/Institutions/State/Districts etc for their exemplary work in this field.

- 2. The awards are given in 14 different categories, details of which are available in the notification dated 29.08.2013 of the Scheme (copy enclosed). Scheme, nominations are, inter-alia, invited from Ministries/Department of Government of India/State Government & persons who have received the awards
- The applications of those employed in the Central/State Government/Union Territory Administrations/Public Service Undertakings should be sent in the proforma (in Hindi and English only) Ministry/Department/State Government/Union Territory Administration/Public Service Undertaking concerned duly approved by the competent authority in such Government/Administration/Undertaking.
- In case of others (including self employed, those in the private sector organisations/unorganised sector and sportspersons), the applications should be routed through and recommended by one of the following:-
 - Department of the concerned State Government/Union Territory (i) administration dealing with disability matters.
 - Central Ministry/Department dealing with the relevant subject area (ii)
 - A National Institute (under the Ministry of Social Justice and (iii) Empowerment or Health and Family Welfare) dealing with rehabilitation of Persons with Disabilities.
 - Principal Secretary/Secretary, Welfare of the concerned State (iv)

Contd...2

- (v) Collector of the concerned District
- (vi) A past recipient of the National Award for the Empowerment of Persons with Disabilities
- 5. Application in the prescribed proforma should be accompanied by the following:-
 - (i) Two passport size photographs (in case of individuals)
 - (ii) Bio-data along with summary of achievements and documents in support thereof
 - (iii) Draft citation (not exceeding one page)
- 6. You are, accordingly requested to give wide publicity to the award scheme and to forward nomination(s) for each category of awards in the prescribed format, along with a brief of the nominee giving details of the exemplary achievement/distinguished services rendered by the nominee for the empowerment of Persons with Disabilities. The nominations should reach this Ministry positively by 31st July 2015 for further consideration by the Screening Committee/National Selection Committee.

With warm regards!

Yours sincerely,

(Lov Verma)

Encl: as above.

Ms. Anjuly Chib Duggal, Secretary, Ministry of Corporate Affairs, A-wing, Shastri Bhawan, New Delhi – 110001

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(Department of Disability Affairs)

NOTIFICATION

New Delhi, the 29th August, 2013

Single in the Redonal Award for the Empowerment of Persons with Disabilities Rules, 2013.

GS.h. 577(E) — In exercise of the powers conferred by clause (zh) of sub-section (2) of section 73 of the section with the sub-like (Equal Opportunities, Protection of Rights and Full Participation) Act. 1995, the Central Section (2) reakes the following rules, namely:—

Short title and commencement. - (1) These rules may be called the National Award on the Empowerment of Persons with Disabilities Rules, 2013.

They shall come into force on the date of their publication in the Official Gazette.

- z Definitions. ~ (1) in these rules unless there is anything repugnant in the subject or
 - Participation Act, 1995;
 - Li 'annexure' means an annexure appended to these rules;
 - 'employee' means any person with disability working under the 'employer', 'establishment' and 'institution' as defined in claused (j), (k) and (n) of section (2) of the Act.
 - Outpossibilities inean the disabilities as defined in the Persons with Disabilities (Equal Outpossibilities, Protection of Rights and Full Participation) Act, 1995(No.1 of 1996) and the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (No.44 of 1999);
 - National Handicapped Finance and Development Corporation (NHFDC) means a corporation set up by the Ministry of Social Justice and Empowerment under section 25 of the Companies Act, 1956;

Words or expressions used in these rules but not defined shall have the same meaning expectively assigned to them in the Act.

Description and categories of the awards. - (1) The awards shall be given on 3rd of December on the occasion of international day for the disabled persons every year on the following fourteen categories:-

E .	Best Employee/ Self Employed with Disabilities		
No.	Sub-category	No. of awards	Component of awards
(i) :	Blindness	Two[One for Male and One for Female]	Cash of Rupees Fifty Thousand, a citation, certificate and a medal to every awardee
	Low Vision	Two[One for Male and One for Female]	Cash of Rupees Fifty Thousand, a citation, certificate and a medal to every awardee

C-7			
(iii)	Leprosy Cured	Two[One for Male and One	Cash of Rupees Fifty
1		for Female]	Thousand, a citation,
1			certificate and a medal to
(iv)	Hearing Impairment	Two[One for Male and One	every awardee Cash of Rupees Fifty
()	neering impairment		Cash of Rupees Fifty Thousand, a citation.
1		for Female]	certificate and a medal to
1			every awardee
(v)	Locomotor Disability	Two[One for Male and One	Cash of Rupees Fifty
		for Female]	Thousand, a citation,
1			certificate and a medal to
713	Couch as I Date	 	every awardee
(vi)	Cerebral Palsy	Two[One for Male and One	Cash of Rupees Fifty
; 		for Female]	Thousand, a citation,
			certificate and a medal to every awardee
(vii)	Mental Retardation	Two[One for Male and One	Cash of Rupees Fifty
X ***/		for Female)	Thousand, a citation,
i !		Tor Terriare,	certificate and a medal to
		 	every awardee
(viii)	Mental iliness	Two[One for Male and One	Cash of Rupees Fifty
; ; ;		for Female]	Thousand, a citation,
			certificate and a medal to
	6.13	<u> </u>	every awardee
(ix)	Autism	Two[One for Male and One	Cash of Rupees Fifty
		for Female]	Thousand, a citation,
			certificate and a medal to every awardee
(x)	Multiple Disabilities	Two[One for Male and One	Cash of Rupees Fifty
		for Female]	Thousand, a citation,
			certificate and a medal to
			every awardee
II.	Award for Best Employ	ers and Placement Officer	or Agency
No.	Sub-category	No. of awards	Component of awards
(i)	Best Employer	Three - One each to:	Cash of Rupees One Lakh, a
		(i) Government	citation, certificate and a
		organization	medal to every awardee
		(ii) Public Sector	
		Undertaking or	
		Autonomous or Local Government Body	
		(iii) Private or Non	
		Governmental Organization	
(ii)	Best Placement Officer/	Two -One each to:	Cash of Rupees Fifty
	Agency	(i) Autonomous	Thousand, a citation,
		Government Organization	certificate and a shield to
		or Public Sector	every awardee.
		Undertaking	
		(ii) Private or Non-	
1	ļ	Governmental Organization or Office	
i		or onice	

III.	Award for Best Individu	ial and Institution Working	ng for the Cause of Persons
No.	Sub-category	No. of awards	Component of awards
(i)	Best Individual	Two (One each for Professional and Non Professional)	every awardee.
(ii)	Best Institution	One each for: (i) An organization providing holistic comprehensive services to the persons with disabilities in a comprehensive manner. and (ii) An organization promoting inclusive education to the children/persons with disabilities	Cash of Rupees Two Lakh, a citation and a certificate to every awardee.
IV.	Role Model Awards		
No.	Sub-category	No. of awards	Component of awards
(i).	Blindness or low vision	Two[One for Male and One for Female]	Cash of Rupees One Lakh, a citation and a certificate to every awardee.
[(ii)	Leprosy cured	Two[One for Male and One for Female]	Cash of Rupees One Lakh, a citation and a certificate to every awardee.
(111)	Hearing impairment	Two[One for Male and One for Female]	Cash of Rupees One Lakh, a citation and a certificate to every awardee.
; (iV)	Locomotor Disability or Cerebral Palsy	Two[One for Male and One for Female]	Cash of Rupees One Lakh, a citation and a certificate to every awardee.
(v)	Mental Retardation/ Mental Illness or Autism	Two[One for Male and One for Female]	Cash of Rupees One Lakh, a citation and a certificate to every awardee.

V.	Awards for Best Applied Research or Innovation or Product Develop Aimed at Improving the life of Persons with Disabilities		
No.	Sub-category	No. of awards	Component of awards
(1)	Best Applied Research or Technological Innovation Aimed at Improving the life of Persons with Disabilities.	One	Cash of Rupees One Lakh, a citation and a certificate.
(ii)	Development of new Cost-effective product for manufacture Aimed at Improving the life of Persons with Disabilities.	Two	Cash of Rupees One Lakh, a citation and a certificate to every awardee.
VII.	Award for the Outstand for the Persons with Di		of Barrier-Free Environment
No.	Sub-category	No. of awards	Component of awards
(i)	Government Department or Offices or PSUs or Autonomous Bodies	One	A citation and a certificate.
(ii)	Local Bodies	One	Cash of Rupees Two Lakh,, a citation and a certificate.
(iii)	Private Sector or NGOs	One	Cash of Rupees Two Lakh, a citation and a certificate.
VII.	Award for the Best District in Providing Rehabilitation Service	One	A Shield, a certificate and citation. No cash award
VIII.	Best State Channelizing Agency of National Handicapped Finance and Development Corporation.	One	A Shield, a certificate and citation.
IX.	Award for the Outstanding Creative Adult Persons with Disabilities	Two [one for Male and one for Female]	Cash of Rupees Fifty Thousand, a medal, a citation and a certificate to every awardee.
X.	Award for the Best Creative Child with Disabilities	Two [one for Boy and one for Girl]	
XI.	Best Braille Press	One	Cash of Rupees One Lakh, a citation and a certificate.

XXI.	Best Accessible Websit	lest Accessible Website			
No.	Sub-category	No. of awards	Component of awards		
(i)	Govt.	One	A shield, a certificate & a citation		
(ii)	PSU or Local Bodies	One	A shield, a certificate & a citation		
(iii)	Pvt, Sector	One	A shield, a certificate & a citation		
XIII.	Best State in promoting empowerment of persons with disabilities	One	A shield, a certificate, a citation.		
XIV.	Best sports person with disability	Two[One for Male and One for Female]	Cash of Rupees One lakh, a citation, certificate and a shield to every awardee.		

- 4. Procedure for inviting applications for the awards and selection of Awardees. (1) Applications shall be invited from eligible candidates or establishment or institutions in categories as prescribed in section 3 in prescribed application form given at Annexure-A to Annexure-P through advertisement in the leading National and Regional newspapers.
- (2) Ministry of Social Justice & Empowerment, Department of Disability Affairs shall write to the Central Ministries, State Governments, Union Territory Administrations and earlier awardees inviting nominations for the awards.
- 5. Agencies or Individuals who can nominate and procedure for forwarding of nominations. (1) The Central Government, State Governments and Union territory Administrations shall forward their recommendations to the Ministry of Social Justice and Empowerment, Department of Disability Affairs by the stipulated date.
- (2) The awardees may also recommend and send application.
- (3) Applications received after due date shall not be considered for Award.
- 6. Screening Committees for short-listing of nominations received. (1) There shall be screening committees for short listing of awardees in different categories of national awards. The screening committees shall comprise of four to five members, including the Chairman, out of the following:
 - a) Serving or retired officers of the rank of Additional Secretary and above of the Central Government or Officers of the reputed Government Institutions;
 - b) Eminent personalities and experts in the field of disability or expert in the relevant field of award;
 - c) Representatives of Non-Governmental Organizations;
 - d) Officers of the rank of Deputy Secretary and above of the Department of Disability Affairs and organizations under the Department shall act as convener of the screening committees.

- (2) The National Selection Committee shall decide the nomination of the awardees for various categories on the basis of recommendation of the screening committees.
- (3) The convenors of the Screening Committees shall assist the National Selection Committee in selection process.
- (4) The non-official members of the Screening Committees and the National Selection Committee shall be entitled to TA and DA in accordance with the financial rules and procedures as applicable in Government of India.
- (5) The awardees nominated under different categories of the national award shall be informed about date and venue of the national award function each year through Speed Post or Express Telegram or FAX or Telephone. The awards may be received personally by the selected individuals or representative of the institution.
- 7. National Selection Committee. (1) The selection of the awardees shall be made on the basis of recommendations of the screening committees by a National Selection Committee.
- (2) The National Selection Committee shall consist of the following officials:-

(i)	Union Minister of Social Justice and Empowerment	Chairperson, ex-offico
(ii)	Minister of State for Department of Disability Affairs	Vice-Chairperson, ex-offico
(iii)3	Secretary, Department of Disability Affairs, M/o SJ&E	Member, ex-offico
(iv)4	Chairperson, National Commission for Women,	Member
(v) 5	Director, Lalit Kala Academy	Member
(vi)6	Representative of Confederation of Indian Industries (CII).	Member
(vii)	Head of Department, Deptt. of Rehabilitation, Safdarjung Hospital, New Delhi	Member
(vlii)	Representative of CSIR not below the rank of JS	Member
(ix)9	Representative of Rehabilitation Wing of DRDO	Member
(x) 1	The Chief Commissioner for Persons with Disabilities	Member
(xi)1	Chairman, Rehabilitation Council of India	Member
(xii)	Chairperson, National Trust, New Delhi	Member
(xiii)	Special Secretary/Additional Secretary, Deptt. of Disability Affairs or M/o SJ&E	Member
(xiv)	Joint Secretary, Department of Disability Affairs, M/o Social Justice and Empowerment	Convener

- (3) The Department of Disability Affairs may co-opt members to the Selection Committee
- (4) The non-official members of the Selection Committee shall be entitled to TA and DA in accordance with the financial rules and procedures as applicable in Government of India.

- (5) The decision of the National Selection Committee shall be by a majority vote and in the extent of votes on both sides being equal, the Chairperson presiding over a particular meeting shall have a casting vote.
- (6) The decision of the Selection Committee shall be final.
- 8. Criteria for selection. -
- (1) For best employees or self-employed with disabilities:-
- (a) There shall be twenty national awards for the best employers or self-employed with disabilities in the following ten specified categories:-
 - (i) blindness:
 - (ii) low vision:
 - (iii) leprosy cured;
 - (iv) hearing impairment;
 - (v) locomotor disability;
 - (vi) cerebral palsy;
 - (vii) mental retardation;
 - (viii) mental iliness;
 - (|x) autism; and
 - (x) multiple disabilities.
- (b) Employees of Government, Statutory Bodies, Corporations, local bodies, Public Sector Undertakings of Central and State Governments, private sector, etc and Self Employed persons are eligible for awards.

(c) The employees with disabilities shall be assessed on the basis of the following criteria:-

SI.No.	Criteria Criteria	Weight
<u>(i)</u>	Punctuality and regularity in attendance	10%
(ii)	Cooperation with superiors and fellow-employees	10%
(iii)	Extent of mobility, self-care and independence etc.	10%
(iv)	No excessive demands for adjustment in physical Environment, equipment, machinery and process etc	10%
(v)	No extra demand for special remuneration in the context of disability.	10%
(vi)	Type of Disability	10%
(vii)	Extent of Disability	10%
(viii)	Output/Production in comparison to his/her non-disabled colleagues	10%
(ix)	Education/Qualification acquired after Becoming disabled	10%
(x)	Growth in career after becoming disabled	10%

(d) Self-employed persons with disabilities shall be assessed on the basis of the following criteria:-

SI.No.	Criteria	Weight
(i)	The business is either showing break even or making considerable profits	15%
(ii)	The persons with disabilities play important role in the management of business	10%

(iii)	The person with disabilities pays his employees and pays	10%
	installments to financial institutions regularly towards payments of loans	
(iv)	Annual turnover for the last five years	15%
(v)	Innovation introduced in the enterprise	10%
(vi)	Extent of independence in holding the enterprise	10%
(vii)	The number of disabled persons employed in the enterprise	10%
(viii)	Extent & Type of disability despite which enterprise was established and run successfully	10%
(ix)	Socio-economic circumstances despite which the enterprise was established and run successfully	10%

- (e) Selection Committee while selecting the awardees in the category of employees or selfemployed persons with disabilities shall give due representation to both rural and urban disabled persons and disabled women and shall ensure equitable regional representation.
- (f) The applications shall be invited in the prescribed format attached at Annexure-A.

(2) For best employers:-

(a) The outstanding employers of the disabled under the three sub-categories (i) Government organization; (ii) Public Sector Undertaking or Autonomous Body or Local Government Body; and (iii) Private or Non Governmental Organization; shall be assessed on the basis of the following criteria:

i.No.	Criteria	Weight
(i)	That at least 10% of the employees are disabled subject To a minimum of disabled persons in a given Establishment. (In case	20%
	of large Establishment employing 100 disabled persons or more, the condition of 10% need not be rigidly adhered to	
(ii)	That wherever necessary minor adjustment/modifications in the machinery have been made;	5%
(iii)	That necessary environmental modifications at the worksite have been made including barrier free access;	10%
(iv)	That the employees with disabilities are offered the same conditions in service, including the rates of pay as given to other employees for similar work;	15%
(v)	That the employers have shown sympathetic understanding of the problems of the disabled	10%
(vi)	that when necessary and feasible, such additional facilities such as accommodation and transport etc, are provided	10%
(vii)	Retention rate	10%
(viii)	Employees assessment	10%
(ix)	Productivity ensured	10%

(b) The applications shall be invited in the prescribed format attached at Annexure-B.

(3) For best placement officers or agency:

- (a) There shall be two National Awards under the category of placement officer/agency of person with disabilities, one each in the following two sub-categories: -
 - (i) Autonomous Government Organization or Public Sector Undertaking; and
 - (ii) Private/Non-Governmental Organization or Officer

(b) The best placement officer for placement of persons with disabilities shall be assessed on the basis of the following criteria:-

SI.No.	Criteria	Weight
(i)	That he/she has placed at least 50% registered unemployed disabled persons in employment during the last five years and that at least 30% of them were women;	20%
(ii)	Total number of persons with disabilities placed during the last five years	10%
(iii)	His/her follow-up during the last five years coupled with placements of the people registered with him/her up to the end of the last year is outstanding;	25%
(iv)	That the attitude of the placement officer towards the registered persons with disabilities has been positive and helpful;	20%
(v)	The percentage of dropout employees should not exceed 20% in a given year;	15%
(vi)	The placement officer shall provide placement to all categories of disabled persons and maintain a balance amongst them while assisting for placement.	10%

(c) The applications shall be invited in the prescribed format attached Annexure-C.

(4) For best individual:-

- (a) Two National Awards shall be given to individuals (one each to professional and non-professional) working for the cause of the persons with specified disabilities.
- (b) Awards shall be presented to the individual who has rendered best work in a year for the cause of the disabled in a particular year. Eminence of individual shall be determined on the following basis:-
 - The organization in which he/she works considers him/her as outstanding.
 - He/she has been responsible for initiating new program or services in the last 10 years resulting in benefiting the people with disabilities particularly in rural areas.
 - Paid officers of the Institution shall not be eligible for selection. However, paid workers/officers of the NGOs working for the cause of the disabled could be eligible.
 - iv) His/her contribution should be outstanding in the areas of disabled welfare/rehabilitation/education/training etc.
 - v) His/her contribution in developing rehabilitation model for Community Based Rehabilitation and replicating the same in the inaccessible rural areas.
 - vi) Outstanding person championing the welfare and overall development of the disabled and sensitizing the community regarding rights and equal opportunities for the disabled.
 - vii) The quality of the work performed by the individual in the cause of the disabled and its significance for the cause shall also be given due weight- age.
 - viii) He/she has outstanding professional achievements to his/her credit.
- (c) The applications shall be invited in the prescribed format attached Annexure-D.

(5) For best institution:

- (a) There shall be two National Awards under this category, one award each would be provided under the following two sub-categories:-
 - (i) An organization providing holistic comprehensive services to the persons with disabilities in a comprehensive manner; and

- (ii) An organization promoting inclusive education to the children/persons with disabilities
- (b) The criteria for giving awards in this category shall be as under:-

Sl.No.	Criteria	Weight
(i)	Has started comprehensive service for people with various disabilities.	10%
(ii)	Has adapted new equipments.	10%
(iii)	Has provided new services.	15%
(iv)	Has undertaken new strategies for improving existing services	10%
(v)	Has followed-up the clients in rehabilitation.	5%
(vi)	Achievements in the area of education/training/rehabilitation etc. should be outstanding.	10%
(vii)	The Institution should have at least 10 years' experience in the field	10%
(viii)	The contribution of the institution in extension of outreach services in and around its working headquarters.	5%
(ix)	Motivation, involvement and participation of community for rehabilitation of the disabled particularly in rural areas	10%
(x)	While selecting the institutions due weightage would be given to voluntary action through participation of local public and effortsfor rendering rehabilitation services to the persons with disabilities.	5%
(xi)	The geographical area in which the Institution is providing services	5%
(xii)	The category(ies) of disability for which the institution is providing services	5%

(c) The applications shall be invited in the prescribed format attached at Annexure-E.

(6) For role model:-

- (a) There shall be 10 national awards in this category to be given to persons with disability who can be an example for disabled citizens by way of his or her achievements in their chosen field. Two awards each- one male and one female- are to be given to the following subcategories of disabilities:-
 - (i) Blindness or Low Vision;
 - (ii) Leprosy cured;
 - (iii) Hearing Impairment;
 - (iv) Locomotor Disability or Cerebral Palsy; and
 - (v) Mental retardation or Mental Illness or Autism
 - (b) However, if suitable person(s) in any one or more of these sub-categories are not found, the awards may be given to additional person(s) in other sub-categories.
 - (c) The applications shall be invited in the prescribed format attached at Annexure-F.
 - (7) For best applied research/ innovation/product development aimed at improving the life of persons with disabilities:-
 - (a) One National Award shall be given to the best applied research or technological innovation aimed at improving the life of persons with disabilities and two awards shall be given for the development of new cost-effective product for manufacture aimed at improving the life of persons with disabilities.

- (b) The selection criteria for the innovative projects or technology shall be:
 - (i) Development of an outstanding device, aid or adaptation which substantially improves the chances of the persons with disabilities in receiving education, obtaining or retaining employment and in being totally integrated in the socioeconomic life of the community; and
 - (ii) The effectiveness of the device in increasing the mobility, productivity and employment prospects of the persons with disability, maintainability of the device and its reparability.
- (c) The criteria for easy and most cost-effective adaptability of technology shall be as follows:
 - i) Its effectiveness in increasing the mobility of disabled people using low cost resources.
 - ii) Its effectiveness to assist in utilizing the best of their inherent—potentials for increasing productivity and self-employment of disabled people using low cost resources.
 - iii) Its effectiveness in facilitating communication of disabled people using low cost resource.
 - ii) Its effectiveness in imparting education to disabled people using low cost resources.
 - v) Its effectiveness in providing entertainment to disabled people using low cost resources.
 - vi) Any other criteria, which may be adopted by a high level committee appointed by the Ministry of Social Justice & Empowerment. The decision of the committee shall be final.
- (d) The applications shall be invited in the prescribed format attached at Annexure-G.

(8) For outstanding work in creation of barrier free environment for persons with disabilities:-

- (a) One award each shall be given for the outstanding work in creation of barrier free environment to Government, Public Sector Undertaking and Private Sector Organizations. The employer has to provide barrier free access and working condition for the persons with disabilities in his working premises. The working place should have easy mobility, toilet facilities and directions in the sign language and other indicators, which facilitate easy movements and integrate the persons with disabilities in its overall working milieu.
- (b) The applications shall be invited in the prescribed format attached at Annexure-H.

(9) For best district award:-

(a) The Award shall be given to the best district, which has done outstanding work by providing rehabilitative services to persons with disabilities through the district rehabilitation center. The award shall be given to the Collector and the nodal Officer of the implementing agency from the selected district. The criteria for selection of a best district is as under:-

SI.No.	Criteria	Weight
(i)	Clarity in strategy and planning	30%
(ii)	Involvement of the district administration and local NGOs/agencies;	20%
(iii)	Overall performance in terms of core services to be provided by a district centre;	20%

		
(iv)	Convergence of schemes and resources of different	15%
	departments for the benefit of persons with disabilities including utilization of the ADIP Scheme; and	
(v)	Innovation in modes of provision of services especially with reference to prevention strategy namely, nutrition, health, sanitation, waste disposal, etc.	15%

(b) The applications shall be invited in the prescribed format attached at Annexure-I.

(10) For best state channelising agency:-

(a) The award for the Best State Channelising Agency shall be assessed on the basis of the following criteria:-

SI.No.	Criteria Weight		
(i)	Amount of loan disbursed during previous financial year	25%	
(II)		15%	
(iii)	Percentage of recovery from the beneficiaries against the dues during the previous financial year	ercentage of recovery from the beneficiaries against the 20%	
(iv)	Percentage of utilization of funds released till the last financial year.	20%	
(v)	Percentage of repayment of amount due to NHFDC 20%		

- (b) The award shall be given on the basis of the criteria as quoted above provided the State Channelising Agency crosses the satisfactory level mark fixed for criteria (iii), (iv) & (v) by the Selection Committee.
- (c) The applications shall be invited in the prescribed format attached at Annexure-J.

(11) For outstanding creative adult persons and children with disabilities:-

- (a) Two Awards shall be given to the outstanding creative adult persons with disabilities in the field of art, literature, culture and any other outstanding creative work/contribution made by the disabled person as decided by the Selection Committee.
- (b) Two Awards shall be given to the outstanding creative children with disabilities below the age of 18 years in the field of art, literature, culture and any other outstanding creative work/contribution made by the disabled person as decided by the Selection Committee.
- (c) The applications shall be invited in the prescribed formats attached at Annexure-K and L respectively.

(12) For best braille press:-

There shall be one award for the Best Braille Press. The Braille Press shall be assessed on the basis of following criteria.

SI.No.	Criteria	Weight
(i)	The period for which the press has been publishing Braille material	5%
(ii)	Number of publications brought out	15%
(ili)	Number of languages in which publications are being brought out	15%
(iv)	Number of school/college books published	25%
(v)	Total number of pages printed in Braille annually in the last three years	10%

(vi)	•			
	figures, etc., annually in the last three years			
(vii)	Financial status of the Braille press including turnover,	20%		
	expenditure and profit/loss			

(a) The applications shall be invited in the prescribed format attached at Annexure-M.

(13) For best accessible website:-

- (a) There shall be a total of 3 awards in this category. One award each shall be given to an eligible (i) Government organization (ii) Public Sector Undertaking/Autonomous/Local Govt. Body and (iii) Private /Non-governmental Organization, who shall be having their websites accessible to the persons with disabilities.
- (b) The applicants shall be assessed with following criteria:
 - i) It meets level AA of WCAG 2.0 guidelines
 - ii) The person with visual disability can use a screen reader software
 - Persons who have difficulty in using a mouse can use voice recognition software which enables working on computer with verbal commands
 - iv) It has facilities to change the size and spacing of the text
 - v) It has facilities to change the colour scheme of the text
 - vi) Can the website be accessed through mobile phone
 - vii) Is website updated regularly
- (c) The applications shall be invited in the prescribed format attached at Annexure-N

(14) For best state award:-

(a) A National Award shall be given to the best State, which has done outstanding work in empowerment of persons with disabilities. The criteria for selection of a best State shall be as under:-

Sl.No.	Criteria	Weight
(i)	Overall planning and strategy of the state in providing comprehensive rehabilitation services to the persons with disabilities and setting up good Institutional infrastructure including state commissioner for persons with disabilities (PwDs).	10%
(11)	Percentage of persons with disabilities who have been issued disability certificates	10%
(iil)	Percentage coverage of identified persons with severe multiple disabilities under IGNDPS	10%
(iv)	Achievement of State (in percentage against their notional silocation) under the following Central Sector Schemes:- (i) DDRS - 5 % (ii) ADIP - 5% (III) SIPDA- 5%	15%
(ý)	Percentage of government elementary and secondary schools having:- (a) Ramps with railings (b) Special teachers (c) Disabled friendly toilets	10%
(vi)	PwD who have been placed in Government jobs against the stipulated 3% quota for them	10%
(vii)	Special efforts made to provided barrier free environment in public spaces	10%

(viii)	Expenditure on State Sector schemes for PwDs as % of the 10% total State Plan Outlay			
(ix)	Percentage of PwDs provided vocational training during last five years	5%		
(x)	Loan availed by SCA from NHFDC as % of its notional allocation.	10%		

(b) The applications shall be invited in the prescribed format attached at Annexure-O.

(15). For best sportsperson with disabilities:-

(a) Two National Awards shall be given to the outstanding sportsperson persons with disabilities for outstanding achievement in the field of sports. The criteria for selection shall be as under:-

Si.No.	Criteria	Weight
(i)		
(ii)	Number of international medals won during last 3 years	30%
(iii)	Number of National level sports events participated	15%
(iv)	Number of National medals won during last 3 years	20%
(v)	Any other achievement in activities related to the sports for persons with disabilities	15%

(b) The applications shall be invited in the prescribed format attached at Annexure-P.

9. Calender of Activities to be followed each year

The calendar of activities to be followed each year with regard to the awards is given at **Annexure-Q**

10. Presentation of awards:

- (i) The awards will be presented in New Delhi on 3^{rd of} December, every year which has been declared as the "International Day of Disabled Persons".
- (ii) The boarding and lodging expenses of the awardees and one escort shall be borne by the Department of Disability Affairs, Ministry of Social Justice and Empowerment.
- (iii) To and from travelling expenses and accommodation for up to one day prior and after the day of awards ceremony shall be arranged and the expenditure shall be reimbursed by the Department of Disability Affairs, Ministry of Social Justice and Empowerment.
- (iv) The TA/DA admissibility of the awardees and their escorts shall be equivalent to a Class-I officer of the Central Government

[F. No. 4-2/2011-DD-IV]

ANNEXURE-A

PARTICULARS OF RECOMMENDED EMPLOYEE/SELF-EMPLOYED WITH DISABILITIES FOR NATIONAL AWARD

1.	Name:	1	- The second	er erwentik (net alleren i 1896). A flakkelenn och in ergegger ergegene et kanstellen die i Austria
	(a) in English (in BLOCK Capital letters)			
	(b) in Hindi			
2.	Address:			
	(a) Residential			
	(b) Office			
3.	Telephone numbers:			
	(a) Residential			
	(b) Office			
4.	FAX Number:			
	(a) Residential			
	(b) Office			
5.	E-mail address, if any			
6.	Sex			
7	Date of Birth/Age			
8.	Nature/Category of disability			
9.	Percentage of disability(Certificate of			
	competent authority to be attached)			·
10.	Qualification:			
	(a) Academic			
	(b) Technical			
	Qualifications acquired after onset of			
	disability should be clearly indicated.			
	(Certificate and testimonial should be attached)			
11.	Trainings received, if any:			
11.	(a) Name of the Institution/		· · · · · · · · · · · · · · · · · · ·	
	Organization			
	(b) Name of the Course	<u> </u>		
	(c) Duration of the course			
12.	Details of experience gained informally			
13.	Whether employee or self-employed			
14.	If employee :	i		
	(a) Name of the Employer			
	(b) Designation or Post held		,	
!	(c) Scale of pay and salary drawn	 		
	(d) Nature of work engaged on		· · · · · · · · · · · · · · · · · · ·	
	(e) How does his/her productivity			
	compare to that of his non-disabled			
	counterparts in percentage of 10%			
	more or less.			
	(f) Relations with fellow-employees			······································
	(g) Independence in work (encircle the	Very Good	Good	Poor
	grading option)			
-	(h) Mobility and self care remarks	Very Good	Good	Poor
İ	including a brief life sketch of about			
	200 words of the candidate highlighting			
	his struggle against the disadvantage			
	created by his disability			
	(encircle the grading option)			

	(i) Punctuality and regularity in attendance(encircle the grading	Very Good	Good	Poor	
	option) (j) Whether any incentive/reward/ certificate given to the employee by the employer for his work during last				
and the second second	three years. If yes, details thereof (k) General assessment of the employee for last three years(encircle the grading option)	Very Good	Good	Poor	
15.	If self-employed: (a) Trade/Profession with which associated (b) Monthly Income(Attach copy of last Income Tax Return filed/Income				
o comment of a Po	Certificate) (c) How far you have upgraded your skill in that trade/profession with a view to absorb yourself fully as a self-employed entrepreneur?			,	
	(d) Socio-economic problems/ constraints being faced in the existing trade/profession to become a sustainable self-employed entrepreneur				
]	(e) (i) Whether taken loan from any bank/financial institution of State/Central Government(give full details)				
! :	(ii) If yes, indicate the balance amount of loan to be repaid				
	(f) Have you ever been declared to be a defaulter to any nationalised bank/ financial institution/cooperative bank				
16	If any National or State level Award received during last five years, then please mention:				
	(a) Name of the Award (b) Conferring Agency (c) Year of conferment				<u></u>

(Signature of the Applicant with date)

MOTE

1. In case of self-employed persons with disabilities, the particulars may be duly certified by a Gazetted Officer of the Central/State Govt./Member of Parliament/Member of State Legislature/Municipal Councilor of Municipal Corp. etc.

2. Three copies of the photographs clearly showing disability of recommended

employees/self-employed with disabilities, with bio-data be enclosed.

3. Application should be supported by a Medical certificate indicating the degree of total disability.

PARTICULARS OF EMPLOYERS FOR NATIONAL AWARDS ANNEXURE-B

1.	Name in English (* Die Gree			
2.	Name in English(in BLOCK Capital letters) and Hindi			
	with telephone & fax number.			
3.	Web-site address, if any	 -		
4.	E-mail address, if any			
5.	Whether Government/ Public Sector Undertaking/ Private.		·	
6.	Nature of work undertaken by the organization.			
7.	Total number of employees in the organization	Male		
	- I was a surpley des in the organization	мане	Female	Total
8.	Number of employees with disability in the organization category-wise and sex-wise.	Male	Female	Total
9.	Nature of disability of the employees (if the organization has employees with various disabilities, please indicate the number of employees with each disability)			
10.	Percentage of employees with disability as Compared with the total number of Employees	· · · · · · · · · · · · · · · · · · ·		
11.	Nature of work in which Persons with disability are employed.			
12.	Whether their service conditions are the same as those for others?			
13.	Whether any modifications are made in the machinery and access is provided In the built environment.			
14.	Special effort made to train and employ persons with disability so far and plans for future.			
15.	How does the productivity of Employees with disability compare with that of non-disabled employees?			
16.	Remarks	·		

Signature of the applicant with date

ANNEXURE-C

PARTICULARS OF THE AGENCY/OFFICER RESPONSIBLE FOR PLACEMENT OF THE PERSONS WITH DISABILITIES FOR NATIONAL AWARDS

PERSONAL DATA I.

1.	Name in English(in BLOCK Capital letters) and Hindi	
2.	Date of Birth	
3.	Educational qualification	
4.	Postal address	
5.	Telegraphic address/FAX No.	
6.	Telephone Number: Office : Residence:	
7.	Web-site/E-mail address, if any	
8.	Name of the employer with complete address (Give all the employers with Whom employed during the last five years, last name to be given first)	
9.	Total service in the capacity.	

PERFORMANCE DATA: Placements and follow-up Give the information for the II. last five years.

S. No.	Year	'ear No. of Persons with Disabilities (Disability-wise)			No./%age of placement to	No. of cases	% of dropouts from employment		
		Regis	stered	Pi	aced	Registration	followed	with brief reasons	
		Male	Female	Male	Female		up		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	
(i)									
(ii)	<u> </u>			ļ					
(iii)				ļ <u></u>					
(iv)									
(v)								<u> </u>	

Brief particulars of the Placement Officer: III.

Signature of the applicant with date

Signature of the recommending authority with date

Broadly, "Placing" means an employer's acceptance of a persons into a remunerative job as a result of the following Employment Exchanges operations as a result of the -

Booking on an order prior to submission;

Pre-submission of the persons to be referred to the employer; ii)

Submission of the selected persons and verification that the persons have been iii) engaged.

(Definition as given in the National Employment Service Manual).

ANNEXURE-D

PARTICULARS OF THE INDIVIDUALS FOR NATIONAL AWARDS

1.	Name in English(in BLOCK Capital letters) and Hindi	
2.	Address with telephone numbers/FAX number(if any)	
3.	E-mail address, if any	
4.	Date of Birth/Age	
5.	Sex	
6.	Institution with which the individual is associated including the local and field performances and the number of persons with disabilities covered.	
7.	How is the performance of the individual adjudged as outstanding	
8.	Remarks including a brief life sketch of the individual.	
9.	No. of years working for the persons with disabilities.	
10.	Details of her/his contribution during last ten years supported by documentary evidence.	
11.	Whether received any awards in the past, if so specify and furnish a brief account.	
12.	Name of the Area/District/State in which outstanding work has been done for the welfare of persons with disabilities.	
13.	Details of outstanding professional achievements, if any	

Signature of the applicant with date

ANNEXURE-E PARTICULARS OF THE INSTITUTIONS FOR NATIONAL AWARD

1.	Name of the Institution in				
	English (In BLOCK Capital				
	letters) and Hindi				
2.	Postal and Telegraphic address				
	of Institution with telephone and				
	fax number.				
3.	Web-site/E-mail address, if any				
4.	Year of establishment				
5.	Whether recognized or aided by				
-	State/Central Govt./ Local				
	bodies				
6.	Nature of work undertaken by				
	the Institution				
7.	Total number of employees in	Male	Female	Total	
	the Institution (also indicate the				
	number of employees with				
	disabilities, disability-wise).				
8.	Details of work done by the				
	Institution including places and				
	the number of disabled persons				
	covered by the Institution.				
9.	Specify the outstanding				
	achievements/ Contribution of				
	the Institution in the Past ten				
	years in the area of welfare of				
	persons with disabilities and				
i	rehabilitation/ education				
	including technical education				
	and vocational training to				
	persons with disabilities.				
10.	Whether Institution have				
	received any Award in the past.				
	If so, specify and give brief				
	account.				
11.	No. of persons with disabilities				
	are on Governing Body. Give				
	their names and addresses.				
12.	The number of disabled				
	population served and area of				
	work including District/State.				
13.	Give details showing various				
	activities done by the Institution				•
	with numerical output.				

Note: Memorandum/Articles of Association annual reports for the last two years and like documents may be sent.

Signature of President/Secretary of the Institution with date

ANNEXURE-F

PARTICULARS OF ROLE MODEL FOR NATIONAL AWARD

1.	Name in English (in BLOCK Capital letters) and in Hindi	
2.	Address along with telephone & fax number, if any.	
3.	E-mail address, if any	
4.	Nature and degree of Disability (Attach Disability Certificate)	
5.	Indicate percentage of disability and since when	
6.	Date of birth	
7.	Educational qualifications	
8.	Brief details/particulars of the achievements made which may be considered original and exemplar for persons with disabilities	
9.	Whether any National or International award received and if so, the details thereof	

Signature of the applicant with date

ANNEXURE-G

APPLICATION FOR NATIONAL AWARD FOR BEST APPLIED RESEARCH/INNOVATION/PRODUCT DEVELOPMENT AIMED AT IMPROVING THE LIFE OF PERSONS WITH DISABILITIES.

1.	Name in English and in Hindi (in BLOCK Capital letters)		· · · · · · · · · · · · · · · · · · ·
2.	Address of the applicant (In full) with telephone and fax number.		
3, 4. 5.	Web-site/E-mail address, if any		
4.	Date of birth		
5.	Educational qualifications		
6.	Professional/Official Designation & Address		
	of Organization with telephone & fax numbers.		
7.	Title of Invention/Innovation		
8.	 i) When and where the development work was carried out. ii) Was the proposal undertaken as a research project in a Research Laboratory/ Institute or any other Organization. 		
9.	Detailed technical description (Use separate sheets)		
10.	Present stage of development (Strike out items which do not apply)	Idea/Model/Working Prototype/Commercialised	Model/
11.	Claim of Originality a) How it is different from known Indigenous and imported Pin-Point in detail, the originality/ novelty claimed (Use separate sheet). b) Has it been patented? If so give patent no. and dates of application/acceptance and sealing?		
12.	Advantage claimed over alternative products (Strike out whichever is not applicable). a) Reduced capital cost/operating cost/ Weight/volume. b) Improved performance/safety/output serviceability/range of applications/utility directly or as attachment. c) Aiding import substitution and self-reliance. d) Any other special merits.		
13.	Tests/Demonstrations carried out: a) Give details of the tests carried out and results obtained (Use separate sheets) b) Has the working model/prototype been demonstrated/ supplied for use? If yes, give names(s) and address of the persons/testing agencies and details of their observations/test results/opinions obtained.		

14.	Details about commercialisation, has it been exploited commercially? a) If yes, date(s) of comercialisation, names and addresses of the parties manufacturing and annual sales. b) Name and address of the users, if any.	
15.	Has your invention/innovation been Published in technical or scientific Magazine? If so, enclose reprints/ cuttings.	
16.	Has the invention/innovation been submitted for consideration or consideration for any International/National Awards? If so, give particulars.	
17.	State how the invention will benefit people with disabilities in their education/employment/training/rehabilitati on or any other aspect of living.	
18.	Comment on its affordability by a common person with disabilities or by an institution/organization.	
19.	Whether received any award in the past. Specify and give a brief account.	

Dated:

Signature of the applicant with date

Remarks of the State Govt. Employers (Strike off whichever is not applicable).

The work of the applicant recommended for consideration for Best Applied Research/Innovation/Product Development aimed at improving the life of persons with disabilities. The work is/is not an assignment of employment.

Signature of Head of the Institution/Organization with SEAL

भारत का राजपत्र : असाधारण

ANNEXURE-N
PARTICULARS OF OUTSTANDING WORK IN THE CREATION OF BARRIER-FREE
ENVIRONMENT FOR PERSONS WITH DISABILITIES FOR NATIONAL AWARDS

1.	Name of the Agency in English (in Block	
	Capital letters) and in Hindi	
2.	Address of the agency along with	
	telephone & fax number, if any.	
3.	Web-site/E-mail address, if any	
4.	Nature of the agency	
5.	Particulars of access facilities provided	
6.	Number of the people benefited annually	
<u> </u>	category-wise.	
7.	Comment on the replicability of the facilities	
	given.	
8.	Whether toilets have been modified, doors	
	are modified keeping in view the needs of	
	disabled and ramps are provided in the	
	building.	
9.	Whether facilities for visually and hearing	
	nandicapped are provided at work site and	
	protective devices are used for their physical	
	safeguard. Give full details	· 1

Signature of the applicant with date

Signature of the recommending authority with date

PARTICULARS OF THE BEST DISTRICT OF A STATE ENGAGED IN WELFARE AND REHABILITATION OF THE DISABLED PERSONS

1.	Name of the district	
2.	Name of the state	
3.	Since when District Rehabilitation Centre is in operation	
4.	Details of activities undertaken in the area of disability rehabilitation	
5.	Involvement of District administration NGOs/Local level bodies and public Representatives in functioning of District Center.	
6.	Special efforts made in the provision of services including for prevention of disability	
7.	Details of convergence of various development schemes for benefit of Persons with Disabilities.	
8	Coverage under ADIP Scheme	
9.	Details of awareness generating activities	
0.	Any other	

Signature with date

ANNEXURE-J

PARTICULARS OF THE BEST STATE CHANNELISING AGENCY OF THE NATIONAL HANDICAPPED FINANCE AND DEVELOPMENT CORPORATION

1.	Name of the State	
2.	Name of State Channelising Agency in English(in BLOCK Capital letters) and Hindi	
3.	Year of nomination as SCA of NHFDC	
4.	Date of execution of GLA	
5.	Date of Government Guarantee	
6.	Quantum of Government Guarantee	
7.	Number of Projects received in NHFDC from SCA in the previous financial year	
8.	Number of projects sanctioned by NHFDC during previous financial year	
9.	Amount released by NHFDC to SCA during previous financial year.	
10.	Amount disbursed to beneficiaries by SCA during previous financial year.	
11.	Number of Persons with Disability to whom loan disbursed by the SCA during previous financial year.	
12.	Recovery due from the SCA till the end of previous financial year.	
13.	Recovery received from SCA till the end of previous financial year.	
14.	Recovery percentage at the end of previous financial year.	
15.	Funds refunded by SCA during the previous financial year.	
16.	Utilisation certificates received from SCA during the previous financial year.	
17.	Utilisation percentage during previous financial year for the amount due for utilization.	

Signature: Name: Designation:

Office Address with seal:

Comments of the Recommending Authority:

ANNEXURE-K

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PARTICULARS OF OUTSTANDING CREATIVE ADULT PERSONS WITH DISABILITIES FOR NATIONAL AWARDS

1.	Name of the person in Hindi & English (In BLOCK Capital letters)	
2.	Residential address along with telephone no. and fax number, if any.	
3.	E-mail address, if any	
4.	Web-site address, if any	
5.	Date of Birth/Age	
6.	Nature and degree of disability (attach Disability Certificate)	
7.	Occupation	
8.	Monthly income	
9.	Particulars of the creative work for which award is to be considered	

Signature of the applicant with date

Signature, name & designation of the recommending authority with date

NOTE:

- 1. Two copies of the photographs clearly showing disability of recommended person with disabilities, to be enclosed with bio-data.
- 2. Application should be supported by a Medical certificate indicating the degree of total disability.

ANNEXURE-L

PARTICULARS OF OUTSTANDING CREATIVE CHILD WITH DISABILITIES FOR NATIONAL AWARDS

- Name of the child in English (in BLOCK Capital letters) and Hindi
- 2. Date of Birth (Attach Certificate)
- 3. Residential address along with telephone & fax number, if any.
- 4. E-mail address, if any
- 5. Web-site address, if any
- 6. Nature and degree of disability
- 7. Class in which studying
- 8. Particulars of the creative work for which : award is to be considered

Signature of Applicant Name (In BLOCK Capital letters) Address Relationship with Candidate

Signature, name & designation of the recommending authority with date

:

NOTE:

- 1. Two copies of the photographs clearly showing disability of recommended child with disabilities, to be enclosed with bio-data.
- 2. Application should be supported by a Medical certificate indicating the degree of total disability.

ANNEXURE-M

NATIONAL AWARD FOR BEST BRAILLE PRINTING PRESS

1.	Name of the Organization		:		
2.	Name of Braille Press Manager		:		
3.	Address			:	
4.	Telephone number		:		
5.	Fax number		:		
6.	E-mail		:		
7.	Web-site address			:	
8.	Establishment of the Braille Press: Month		:		
		Year			:
9.	Braille Printing Capacity (a) No. of Printers (b) Details of each Printer		: :		

S.No.	Type of printer	Speed (Characters per second)	Functional/Non functional
1.			
2.			
3.			
4.			

10. Year-wise production by the Press (not including work out-sourced)

S.No.	Item	2009-10	2009-10	2010-11
1.	No. of titles by language (a) Hindi (b) English (c) Other languages (i) (ii) (iii) Total			
2.	No. of volumes (copies)		-	-
3.	No. of pages		-	-
4.	No. of School Books			
5.	No. of tactile sketches, graphs, geometrical figures etc.			

6.	No. of volumes sold		
	(a) Subsidized		
	(b) Non-subsidized		
	Total		

11. Financial status

Financial year	Expenditure	Sale proceeds	Profit/loss	
2008-09				
				1
2009-10				
		j		-
2010-11				}

Signature with office seal

Name

Designation

Date

Place

N.B.

- (a) Please include list of titles alongwith language and number of volumes sold.
- (b) Please enclose copies of Balance sheet and profit/loss account of the organization duly audited.

Signature, Name & Designation of the Recommending authority with date भारत का राजपत्र : असाधारण

ANNEXURE-N

PARTICULARS OF THE RECOMMENDED BEST ACCESSIBLE WEBSITE FOR PERSONS WITH DISABILITIES FOR NATIONAL AWARDS

1.	Name of the Organization / Agency in English	
L	(in Block Capital letters) and in Hindi	
2.	Address of the Organization / agency along	
	with telephone & fax number, if any.	
3.	Web-site/E-mail address, if any	
4.	Nature of the agency	
5.	Brief of features of accessible facilities provided	
6.	Number of the people benefited annually	
	category-wise.	
7.	Comments on replicability of the accessibility	
	features of website.	
8	Does it meet level AA of WCAG 2.0	
	quidelines	
9.	Can a person with visual disability use a	
•	screen reader software on this website	
10.	Can a person who has difficulty in using a	
10.	mouse, use voice recognition software which	•
}		
Ì	enables working on computer with verbal	
	commands	
11.	Does It has facilities to change the size and	
	spacing of the text	
12.	Does it has facilities to change the colour	
	scheme of the text	
13.	Can the website be accessed through mobile	
	phone	
14.	Is website updated regularly	
	to modern abanca	

Signature of the authorized person of applicant organization

Signature, name & designation of the recommending authority with date

ANNEXURE-O

PARTICULARS OF THE BEST STATE IN PROMOTING EMPOWERMENT OF PERSONS WITH DISABILITIES

1.	Name of the State	
2.	Overall planning and strategy of the state in providing comprehensive	
	rehabilitation services to the persons	
	with disabilities and setting up good	
	institutional infrastructure including	
	state commissioner for persons with	
	uisabilities (PWDs),	
3.	Percentage of persons with disabilities	
	who have been issued disability	
	certificates	
4.	Percentage coverage of identified	
	persons with severe multiple	
5.	disabilities under IGNDPS	
Э,	Achievement of State (in percentage	
	against their notional allocation) under	
	the following Central Sector Schemes:-	
	(i) DDRS - 5 % (ii) ADIP - 5%	
	(iii) SIPDA- 5%	
6.	Percentage of government	
	Percentage of government elementary and secondary schools having:-	
	(a) Ramps with railings	
	(b) Special teachers	
	(c) Disabled friendly toilets	
7.	PWD who have been placed in	
	Government jobs against the stinulated	
	3% quota for them	
8.	Special efforts made to provide barrier	
	free environment in public spaces	
9.	expenditure on State Sector schemes	
	for PwDs as % of the total State Plan	
4.0	Outlay	
10.	Percentage of PwDs provided vocational	
	udining during last five years	
11.	Loan availed by SCA from NHEDC as 06	
	of its notional allocation.	

Signature of the authorized person with date

PARTICULARS OF BEST SPOR INFERSON WITH DISABILITY

1.	Name in East I
	Name in English (in BLOCK Capital letters) and in Hindi
2.	Address along with telephone & fax number, if any.
3.	E-mail address, if any
4.	Nature and degree of Disability (Attach Disability Certificate)
5.	Indicate percentage of disability and since when
6.	Date of birth
7.	Educational qualifications
8.	Number of international level sports events participated
9.	Number of international medals won during last 3 years
10.	Number of National level sports events participated
11.	Number of National medals won during last 3 years
12.	Any other achievement in activities related to the sports for persons with disabilities

Signature of Applicant Name (In BLOCK Capital letters) Address Relationship with Candidate

ANNEXURE-Q

Signature, name & designation of the recommending authority with date MOTE: Application should be supported by a Medical certificate indicating the degree of total disability.

CALENDER OF ACTIVITIES TO BE FOLLOWED EACH YEAR

SI. No.	Activities	Date and Month
1.	Advertisement of National Awards	15 th June
2.	Last date of receipt of applications	15 th July
3.	Constitution of Screening Committees and National Selection Committees	30 th June
4.	Meetings of the Screening Committees	31 st July
5.	Meeting of the National Selection Committee	31 st August
6.	Verification of short-listed candidates	15 th October
7.	Information/confirmation to awardees	31 st October
8.	Presentation of National Awards	3 rd December